## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/28/2017

NAME OF THE PETITIONER(S)

: SAIKIRAN MURALI

NAME OF THE RESPONDENT(S)

: ANURADHA MURALIDHARAN & 1

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

TK BHASKAR PRIYADARSHINI N

AKHIL JAIN

KEERTHI

2 R Padarally

Coursel for 1st Reproduct

Carol for Relian Mel

**ORDER** 

Counsel for petitioner present. Counsel for R1 present and prayed time for filing counter in the main CP. Time enlarged at request. Put up on 09.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)